

"TECHNICAL BID FORM"

Quotations for outsourcing the cleanliness and sanitation work in the Court/
office of the Additional District & Sessions Judge, Ghumarwin, District Bilaspur,
H.P.

Tender Notice Number and date:-

No.DSJ/BLP/EC/8-26/2019-
Dated 07.09.2021

Last date for submission of tender:

20.09.2021

Date and time for opening and evaluation of tenders:-25.09.2021 at 4:00PM

1.	Name and complete address alongwith PIN, telephone numbers and e-mail ID of the Firm/Agency/Service Provider	Affix passport size photograph of the authorized person of the firm/agency duly attested.
2.	Registration Number of the Firm/ Agency/ Service Provider	
3.	Name, Designation, Address and Telephone Number of the authorized person of the Firm/ Agency/Service Provider to deal with with.	
4.	Please specify as to whether tenderer is a sole Proprietor/ partnership Firm. Name, address and telephone No. Of the Director/ partner should be specified. a) b) c) d)	
5.	Licence/Registration Number under Contract Labour (R&A) Act alongwith its photocopy:-	
6.	a) PAN Number (issued by income Tax Department) alongwith photocopy of PAN Card. b) Detail and photo copies of previous three financial year's income tax returns:-	
7.	Please attach the copies of the previous three years' Annual Certificates/ Audited Balance sheet:-	
8.	Proof of payment of all statutory taxes during last three years:-	
9.	Total Tender cost (in words and figures):-	
10.	Detail of earnest money deposited:- a) Amount in Rs. (in words and figures) b) FDR/DD/Banker's Cheque/ Guarantee No. c) Date of issue:- d) Name of the issuing authority:-	

11.	Specify the number of employees employed by the Bidder/ Contractor/ Service Provider in his organization.	
12.	Employees Provident fund and EDL Registration Number:-	
13.	ESI Registration Number (issued by PF ESI Director)	
14.	Service Tax Number:-	
15.	TIN Number:-	
16.	List of organizations/ offices, where firm is presently providing cleanliness Services:-	
17.	Exerperience with Govt./Semi Govt./ autonomous Bodies during last three years alongwith copy of proof/ certificate issued by the concerned Deptt./body:-	
18.	Satisfactory performance certificates, on the letter heads of any other employers, if similar services are also being provided to them since last three years.	
19.	Detail of litigation, if any, pending before any of the Courts in H.P. in which the bidder is a party.	
20.	Any other relevant information the idder wants to disclose:-	

Declaration by the Firm/Agency/service Provider:-

This is to certify that I/we before signing this tender have read and fully understood all the terms and conditions and instructions contained herein as well as the tender notice referred to above and undertake myself/ ourselves to abide by the said terms and conditions.

Dated:

Name:-
 Designation:-
 Address:-
 contract Number:-
 Fax number:-
 e-mail ID:-